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Title: Rise in prices of printing thereby affecting the Regional Newspapers.

SHRI N.N. KRISHNADAS (PALGHAT): Sir, I draw the attention of the Government to a very vital matter. Almost all the regional and vernacular newspapers in the country are in deep crisis due to the steep hike in the prices of the newsprint. The survival of such vernacular newspapers is in very deep crisis. I am quoting one example. In the State of Kerala, there is one Hindustan Newsprint Limited. The Government of Kerala is providing bamboo for generating pulp at one rupee per quintal. They have not increased a single paisa for the last 20 years.

MR. SPEAKER: This is the problem. The problem is that you think you can start a debate on this.

SHRI N.N. KRISHNADAS : But in one year, two or three times, the price of the newsprint has been increased. So, the vernacular newspapers in the country are in a very, very deep crisis.

MR. SPEAKER: What will happen? Yesterday's debate on Defence Budget does not find any mention in almost all the newspapers. न्यूज़ प्रिंट लेकर क्या होगा?

SHRI N.N. KRISHNADAS : Sir, I am talking about the vernacular newspapers like *Deshabhimani* and *Ganashakti*. So, I would urge upon the Government to come forward to protect the vernacular newspapers of the country by giving the newsprint to such newspapers either by subsidizing the rate or revoking the recent price hike of the newsprint.

MR. SPEAKER: It is enough. Other matters will be taken up at the end of the day.

...(Interruptions)

अध्यक्ष महोदय: अभी आपका मैटर नहीं आ सकता। You can raise afterwards at the end of the day.

...(Interruptions)

MR. SPEAKER: I am sorry. I would not allow. Please do not try to do this. Do not try to force. Do not record one word of Mr. Yerrannaidu.

(Interruptions) अँ! \*

MR. SPEAKER: I find that you think that any time you can disturb the House. I am sorry I cannot accept it. I will not accept it. Please allow a very hon. Member, respected Member to speak. I would not allow this.

...(Interruptions)

MR. SPEAKER: It is not being recorded.

(Interruptions) अँ! \*

MR. SPEAKER: I would not allow. I have not allowed Mr. Yerrannaidu.

...(Interruptions)

MR. SPEAKER: Please do not record even one word of his speech.

(Interruptions) अँ! \*

MR. SPEAKER: Please wait till the end of the day. You know that all of you had agreed for five matters. I have allowed 12 matters.

...(Interruptions)

MR. SPEAKER: No, I would not allow it. You can do it later in the day. Take a little trouble of being present here.

...(Interruptions)

MR. SPEAKER: Not one word will be recorded, except Shri Kashiram Rana's speech.

(Interruptions) अ॑\*'

अध्यक्ष महोदय: आपका सैंट्रल मैटर नहीं है। If you are there, you can raise it at the end of the day.

...(Interruptions)

MR. SPEAKER: Please allow him.

...(व्यवधान)

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\* Not recorded.

अध्यक्ष महोदय: आपको इस बहस में भाषण देना है।

अ॑(व्यवधान)

अध्यक्ष महोदय: यह स्टेट असेम्बली नहीं है। I would not allow this to be a State Assembly.

अ॑(व्यवधान)

श्री इलियास आज़मी : हम भारत सरकार से मदद चाहते हैं। ...(व्यवधान)

अध्यक्ष महोदय: इसमें भारत सरकार कुछ नहीं कर सकती। बहुत दुख की बात है कि गांव में आग लगी है। इसमें सैंट्रल गवर्नमेंट क्या करेगी?

श्री इलियास आज़मी : हम भारत सरकार से मदद चाहते हैं। ...(व्यवधान)

अध्यक्ष महोदय: मदद दूसरे किसी माध्यम से मांगिए। विद्दी लिखिए। ऐसी बातें हाउस में नहीं उठायी जाती हैं। आप मुझे लैटर लिखिए। मैं केन्द्र सरकार को भेज दूंगा।

अ॑(व्यवधान)

MR. SPEAKER: Matters under Rule 377 listed for today may be treated as laid on the Table of the House.[\[m7\]](#)